

[Shri Ammasahab P. Shinde.]

Retail Price Control (Amendment) Order, 1975 (Hindi and English versions) published in Notification No G.S.R. 402(E) in Gazette of India dated the 10th July, 1975 under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. [See No. LT-9807/75.]

STATEMENT RE NOT LAYING OF HINDI VERSION OF 'WHY EMERGENCY'

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): I beg to lay on the Table a statement (Hindi and English versions) explaining the reasons for not laying simultaneously the Hindi version of the publication entitled 'Why Emergency'. [Placed in Library. See No. LT-9802/75.]

THE MINISTER OF WORK AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH) : On behalf of Shri Sukhdev Prasad I beg to lay a statement.....

MR. SPEAKER: I am not accepting anybody else to make a statement on his behalf unless I am informed about it and this will not be considered as laid on the table.

I have given two warnings in the last session. If he comes tomorrow he can lay it tomorrow. Please see that I am informed if he authorises somebody.

RAMPUR RAZA LIBRARY RULES

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): I beg to lay on the Table a copy of the Rampur Raza Library Rules, 1975 (Hindi and English versions) published in Notification No. G.S.R. 357(E) in Gazette of India dated the 26th June, 1975 under sub-section (3) of section 27 of the Rampur Raza

Library Act, 1975. [Placed in Library. See No. LT-9803/75.]

PARLIAMENTARY COMMITTEES—SUMMARY OF WORK

11.03 hours

SECRETARY-GENERAL: I beg to lay on the Table a copy of the Parliamentary Committees—Summary of Work pertaining to the period 1st June, 1974 to 31st May, 1975.

ASSENT TO BILLS

SECRETARY-GENERAL: Sir I lay on the Table the following six Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 11th April, 1975:—

1. The Appropriation (No.2) Bill, 1975.
2. The All-India Services (Amendment) Bill, 1975.
3. The Former Secretary of State Service Officers (Conditions of Service) Amendment Bill, 1975.
4. The Finance Bill, 1975.
5. The Tobacco Cess Bill, 1975.
6. The Nagaland Appropriation (No. 2) Bill, 1975.

Sir, I also lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following seven Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 11th April, 1975:—

1. The Constitution (Thirty-seventh Amendment) Bill, 1975.
2. The All-India Services Regulations (Indemnity) Bill, 1975.
3. The Tokyo Convention Bill, 1975.
4. The Rampur Raza Library Bill, 1975.
5. The Constitution (Thirty-sixth Amendment) Bill, 1975.